

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR 'ALTRAREX TRADERS PRIVATE LIMITED' OPERATING IN TRADING BUSINESS IN MAHARASHTRA

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN / CIN / LLP No.	ALTRAREX TRADERS PRIVATE LIMITED U51909MH2012PTC228984
2.	Address of the registered office (as per MCA records)	S-106, Fantasia Mul Complex Plot No 47; Sec 30A, Navi Mumbai, Maharashtra, India - 400703.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	There are no fixed assets as per the information available.
5.	Installed capacity of main products / services	Not Applicable since the Company is not in operations
6.	Quantity and value of main products / services sold in last financial year	Not Applicable since the Company is not in operations
7.	Number of employees / workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought by sending an email on cirp.altrarex@gmail.com and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under Sec 25(2)(h) of the Code can be sought by sending an email on cirp.altrarex@gmail.com
10.	Last date for receipt of expression of interest	January 28, 2025
11.	Date of issue of provisional list of prospective resolution applicants	February 07, 2025
12.	Last date for submission of objections to provisional list	February 12, 2025
13.	Date of issue of final list of prospective resolution applicants	February 22, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	February 27, 2025
15.	Last date for submission of resolution plans	March 29, 2025
16.	Process email id to submit EOI	cirp.altrarex@gmail.com

This Form G is being issued pursuant to an interim order dated December 17, 2024, passed by the Hon'ble NCLT, Mumbai Bench in IA No. IA/5855/2024 in C.P. (IB)/3970(MB)2019. Further, this Form G

is subject to approval of the Hon'ble NCLT in the above application for the extension/exclusion of the time period in the Corporate Insolvency Resolution Process of the Corporate Debtor.



Kshitiz Gupta

Resolution Professional of **Altrarex Traders Private Limited**

Registration Number: IBBI/IPA-002/IP-N00721/2018-2019/12140

Address & email id registered with IBBI:

F-52, First Floor, Centrium Mall, Lokhandwala Township Akurli Road,
Kandivali East, Mumbai - 400101

Email Address- kshitiz.ca@gmail.com

Process specific email id for correspondence: cirp.altrarex@gmail.com

Date: January 13, 2025

Place: Mumbai



11-14 February 2025
Yashbhoomi, Dwarka, New Delhi India

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Narendra Modi Prime Minister



Govt to review Jan Dhan and other schemes

FE BUREAU New Delhi, January 12

FINANCIAL SERVICES SECRETARY M Nagaraju is set to meet the heads of Public Sector Banks (PSBs) on Wednesday to assess the progress of key financial inclusion schemes.

The review meeting will focus on schemes like the Pradhan Mantri Jan Dhan Yojana (PMJDY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), and Pradhan Mantri Suraksha Bima Yojana (PMSBY).

The total balance in no-frills PMJDY accounts reached ₹ 2.43 lakh crore as of January 1. Initially seen as a mechanism to channel government benefits, these accounts have also emerged as a significant source of low-cost funds for PSBs.

PMJJBY provides life insurance coverage of ₹ 2 lakh for individuals aged 18-50 with a bank or post office account. Coverage applies in case of death due to any reason, with enrollment requiring consent and auto-debit of premiums.

TAKING STOCK



Financial Services secretary M Nagaraju to meet heads of PSBs. The review meeting will focus on schemes like PMJDY, PMJJBY and PMSBY.

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The initiative mandates all bank branches to extend loans to SC, ST, and women borrowers for establishing greenfield enterprise.

The StandUp India Scheme, launched on April 5, 2016, to promote economic empowerment and job creation, has been extended until 2025. The initiative mandates all bank branches to extend loans to Scheduled Caste (SC), Scheduled Tribe (ST), and women borrowers for establishing greenfield enterprises.

Trump 2.0, AI to influence global trade: Experts

PRESS TRUST OF INDIA New Delhi, January 12

GEOPOLITICAL TENSIONS, THE potential for a renewed US-led trade war under President-elect Donald Trump, rising sustainability-driven barriers, China's overcapacity in key sectors, and rapid advancements in AI will significantly impact global trade in 2025, according to experts.

They said Indian exporters and importers should work hand in hand with the government to deal with these challenges.

India, they said, needs to prioritise their AI (artificial intelligence) strategy as it promises to transform trade logistics and supply chain management and reshape traditional trade patterns.

"AI is fast emerging as an

TRADE OUTLOOK



Indian traders should work with government to deal with challenges.

Indian businesses need to prioritise their AI strategy, according to experts.

Businesses need to invest resources to comply with sustainability parameters.

important vehicle for future trade's journey. The AI-driven digital transformation is poised to boost not only services trade, but it may also create whole new categories of tradable AI-powered goods—from autonomous vehicles to robotics and beyond," trade expert and Hi-Tech Gears chairman Deep Kapuria said.

He said while geopolitical

tensions are beyond the competency of the private sector to influence, businesses from the developing world need to invest resources to comply with growing needs to meet sustainability parameters both environmental and social. "Complying with sustainability indicators is also important for companies to get integrated into GVCs (global value chains) as new laws

such as EU Corporate Sustainability Due Diligence Directive make it legally mandatory to ensure supply chain becomes sustainable," Kapuria said. Founder chairman of Technocraft Industries SK Saraf said that the domestic industry has to invest heavily in new age technologies to become competitive and tap opportunities. "The exporters will have to look

Bangladesh expresses concern over border tension

BANGLADESH FOREIGN SECRETARY Md Jashim Uddin on Sunday expressed Bangladesh's "deep concern" over the recent border tensions during a meeting with Indian High Commissioner Pranay Verma at the foreign ministry here. The state-run BSS news agency earlier reported that Verma was "summoned" by the foreign ministry to discuss escalating tensions along the border. However, a press statement issued by the foreign ministry did not use that term. Meanwhile, the interim government in Bangladesh has simplified the visa process for Pakistanis to further strengthen trade and economic relations. —PTI

India raises with Nepal milk export problems

INDIA HAS FLAGGED concerns over the problems faced by its milk exporters in Nepal, with the neighbouring country agreeing to explore the possibility of facilitating imports of specific products like whey and cheese, an official statement said on Sunday.

The matter came up for discussions during the meeting of the India-Nepal Inter-Governmental Committee (IGC) on Trade, Transit, and Cooperation to Combat Unauthorised Trade, which was held in Kathmandu on January 10-11. "The Indian side highlighted the problems faced in milk exports to Nepal. The Nepali side agreed to consider the request of the Indian side positively," the commerce ministry said. —PTI

Coal import rises 2% to 182 MT in Apr-Nov

INDIA'S COAL IMPORT rose by 2% to 182.02 million tonne (MT) in the April-November period of the current fiscal year. The country's coal import was at 178.17 MT in the year-ago period, according to data compiled by business-to-business e-commerce company mjunction services.

However, the country's coal import dropped to 19.57 MT in the month of November, over 22.30 MT in the corresponding month of the previous fiscal.

During April-November 2024, non-cooking coal import was at 117.73 MT, lower than 118 MT imported during the same period last year. —PTI

Form No. INC-26 (Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014) Before the Regional Director, Western Region, Mumbai

Notice is hereby given to the General Public that the Company proposes to make an application to the Regional Director, Western Region, Mumbai under Section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the Special Resolution passed at an Extra Ordinary General Meeting held on Monday, the 30th day of December, 2024 to enable the company to change its Registered office from the State of "Maharashtra" to the State of "West Bengal".

NOTICE GLENMARK PHARMACEUTICALS LTD. Registered Office: B/2, Mahalaxmi Chambers, 22, Bhulabhai Desai Road, Mumbai-400026.

केनरा बैंक Canara Bank. Dadar West Branch, Plot No. 625, 1st Floor, Mondesir Building, Ranade Road, Cadell Road Junction, Shivaji Park, Dadar (West), Mumbai - 400028.

PHYSICAL POSSESSION NOTICE (For Immovable property) Whereas: The undersigned being the Authorised Officer of the Canara Bank, Dadar Branch, appointed under Securitisation And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) (hereinafter referred to as "the Act") and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated 18.08.2022 calling upon the Borrower to...

NEW AMAR PHARMACEUTICALS PRIVATE LIMITED. CIN: U51909MH2022PTC377993. Reg Off: 75/77 1st Floor, Above Union Bank of India, Sant Savata Marg, Byculla East, Mumbai - 400010, Maharashtra.

BEFORE THE CENTRAL GOVERNMENT, OFFICE OF REGIONAL DIRECTOR, WESTERN REGION, MUMBAI, MAHARASHTRA. In the matter of Section 12 of Companies Act, 2013 and Rule 28 of the Companies (Incorporation) Rules, 2014 AND In the matter of M/s. New Amar Pharmaceuticals Private Limited having its Registered office at 75/77 1st Floor, Above Union Bank of India, Sant Savata Marg, Byculla East, Mumbai- 400010, Maharashtra.

NOTICE Notice is hereby given to the General Public that the Company proposes to make an application to Central Government under Section 12 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the Special Resolution passed at the Extraordinary General Meeting held on 7th January, 2025 to enable the Company to change its Registered office within the "State of Maharashtra" from jurisdiction of ROC-Mumbai to the jurisdiction of ROC-Pune.

DABUR INDIA LIMITED. CIN - L24230DL1975PLC007908. Regd. Office: 8/3, Asaf Ali Road, New Delhi - 110 002. Tel. No. - 011-23253488, Fax No. - 011-23222051. Website - www.dabur.com; e-mail: investors@dabur.com

NOTICE Notice is hereby given that the undermentioned share certificates of the Company have been reported to be lost or misplaced. Table with columns: Sl. No., Folio Number, Shareholder Name, Certificate No., Shares, Distinctive Nos.

pnb Housing POSSESSION NOTICE (FOR IMMOVABLE PROPERTIES) REGD. OFFICE: 9th Floor, Amrith Bhawan, 22, K.G. Marg, New Delhi-110001. PH: 011-23357079, 23357172, 27705914. Website: www.pnbhousing.com

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